

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 103
New IA-3566/2024
IN
IB-1514(ND)/2019

IN THE MATTER OF:

Mr. Rupesh Kumar Sahu & Ors. Petitioner/Applicant
Vs.
M/s. Sunshine Infrabuild Corporation Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Liquidator : Mr. Iswar Mohapatra, Mr. Markendey Kr. Singh,
Advs.

ORDER

IA-3566/2024

This is the Fifteenth Quarterly Progress Report taken on record subject to all just exceptions.

IA-3566/2024 **disposed of.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)